



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 13.02.2026

NOTICE

Please take notice that the following matters listed in the Court of Chairperson on 17.02.2026 & 18.02.2026 respectively, will not be taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1565 of 2025 Part Heard	Progin Pvt. Ltd. Vs. Ganesh Benzoplast Ltd.	Kaustubh Rai	Parag Khandhar Pranav Khanna
2.	Comp. App. (AT) (Ins) No. 911 of 2024 (With Defects) Part Heard	E.R Textiles Ltd. Vs. Annapoorani Textiles Pvt. Ltd.	Vikramarth S. Chand Gaurav H. Sethi	Gokulakrishnan Rony John Shwetank Nigam
3.	Comp. App. (AT) (Ins) No. 556 of 2025 Part Heard	Canara Bank Vs. Bhavesh Mansukhbhai Rathod, Interim Resolution Professional & Ors. With	Anuj P. Agarwala	Mahesh Agarwal Ankur Saighal- R4
4.	Comp. App. (AT) (Ins) No. 588 of 2025 Part Heard	Authum Investment & Infrastructure Ltd. Vs. Canara Bank & Ors.	Mahesh Agarwal	Aayush Agarwala Kunj Mehra

By order of Hon'ble Chairperson
-Sd/-
Registrar (I/c)